

(15)

: CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

R.P. No. 55/94 in
Original Application No. 619/92

Shri R. Sampatkumar
V/s.

Union of India and others.

... Applicant.

... Respondents.

CORAM: Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Tribunal's order on Review Petition by Circulation.

Dated: 22/4/94

This Review Petition is in respect of the order passed on 21.2.94 in OA No. 619/92, in which the application was allowed partly. This

Review application has been filed in respect of that part of the application rejecting the plea of the application rejecting to cross the Efficiency Bar.

No new grounds have been raised in the petition which could not have been raised at the time when the applicant was heard in support of the OA. There is no error apparent on the face of the order. The applicant's grievance is that the order is wrong but that apprehension cannot be a ground for review.

Review Petition is, therefore, dismissed.

Lakshmi Swaminathan
(Lakshmi Swaminathan),
Member (J)

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